GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: JIRIBAM DISTRICT
***

NOTIFICATION

Jiribam, the 19th of November, 2026

No.14/1/1/2024/DC(JBM): As per provisions of Section 22(1) (a) (i) read with Section 22(1) (b) of the Manipur Panchayati Raj Act, 1994 and in pursuance of letter No.SEC-12/1/2026-RDandPR-RD&PR dated 16th November, 2026, the following individuals/persons are hereby appointed as Members and Chairpersons of the Administrative Committees in the 6 (six) Gram Panchayats of Jiribam District in larger public interest, as listed in the **Annexure.**

2. The term of the above Administrative Committees for Gram Panchayat will be until: (i) until such direction which may be issued by the Division Bench of Hon'ble High Court of Manipur in the pending MC(Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No.33 of 2025 etc; or (ii) till the period of (6) months; or (iii) till the notification of the 6th General Panchayat Election, whichever is earlier.

3. The above constitution/appointment shall be subject to the outcome of the following Misc. Applications pending before the Division Bench of Hon'ble High Court of Manipur in : - (i) MC (Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No. 33 of 2025, (ii) MC (Rev. Pet.) No. 20 of 2026 Ref.: Review Petition No. 34 of 2025, (iii) MC (Rev. Pet.) No. 21 of 2026 Ref: Review Petition No. 35 of 2026, and (iv) MC (Rev. Pet.) No. 22 of 2026

Digitally signed by
Arvind Hanglem
Date: 19-11-2026
19:26:45

(Arvind Hanglem)
Deputy Commissioner, Jiribam district

Copy to: -

1. The Secretary to Hon'ble Chief Minister, Government of Manipur.
2. PS to Hon'ble Minister (RD&PR), Government of Manipur
3. The Staff Officer to Chief Secretary, Government of Manipur.
4. PS to Commissioner (RD&PR), Government of Manipur.
5. The Director (Printing & Stationery), Government of Manipur – ***with a request to kindly publish this notice in the Manipur Gazette Extraordinary.***
6. The Joint Secretary (RD&PR), Government of Manipur.
7. The Director (RD&PR), Government of Manipur.
8. The CEO (Zilla Parishad), Jiribam district.
9. The BDOs (Jiribam / Borobekra) C.D Blocks.
10. DIO (NIC) – to upload in the district portal.
11. Notice Board.
12. Relevant file

ANNEXURE to F.No.14/1/1/2024/DC(JBM) dated 19.11.2026

ADMINISTRATIVE COMMITTEE OF GRAM PANCHAYATS IN JIRIBAM DISTRICT

1/1- Hilghat Gram Panchayat

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	L Samarendra Singh	S/o. L. Brajanandon Singh	Chairman	5
2	Ngariyambam Gopeswor Singh	S/o. Ng. Thambou Singh	Member	1
3	Yurembam Amita Devi	W/o. Thingbaijam Ranabir Singh	Member	2
4	Kabrabam Jamuna Devi	W/o. Kabrabam Gopal Singh	Member	3
5	Thokchom Shantibala Devi	W/o. Th. Tomba Singh	Member	4
6	Abdul Sufan	S/o. Md Siraj Uddin	Member	6
7	Md Tuta Mia	S/o (L) Md Amir Hussain	Member	7
8	Vanlacham	D/o Kawla Hmar	Member	8
9	Yanglem Sarda Devi	W/o Y. Khogendro Singh	Member	9
10	Ph Premabati Devi	W/o. Arun Kumar Singh	Member	10
11	Gangmei Levis	S/o. (L) G. Pousinglung	Member	11

1/2- Dibong Gram Panchayat

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	Thongam Meghajit Singh	S/o (L) Th. Tombabu Singh	Chairman	3
2	Kh Abdul Khan	S/o Khulakpam Ahmed Ali	Member	1
3	K Memila Devi	W/o. K. Komol Singh	Member	2
4	Y Gourashyam Singh	S/o Y. Thambalngou	Member	4
5	Razia Begum	W/o Md Jawad Ali	Member	5
6	Khumanthem Ratan Singh	S/o (L) Kh. Rajkishor Singh	Member	6
7	Rita Begum	W/o Ahmed Hussain	Member	7
8	Huirem Ngouba Meetei	S/o Huirem Basna Meetei	Member	8
9	Saidur Rahman	S/o Raich Ali	Member	9
10	Makmad Ali	S/o (L) Manijur Rahman	Member	10

1/3- Sonapur Gram Panchayat

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	Faij Ahmed	S/o. Abdul Razak	Chairman	7
2	Fazlur Rahman	S/o Mosoddor Ali	Member	1
3	Nurjahan	W/o Abdul Rashid	Member	2
4	Anwar Hussain Laskar	S/o Rezak Ali	Member	3
5	Md Sajibur Ali	S/o Aftab Ali	Member	4
6	Aroti Begum	W/o Meher Uddin	Member	5
7	Monju Devi	W/o T Shyamananda Singh	Member	6
8	Th Mukta	S/o Th. Babadhon	Member	8
9	Md Habij Uddin	S/o Kalamosi Mia	Member	9
10	Abdul Matlib	S/o Intaj Ali	Member	10
11	Mo Manira Miya	S/o Md. Kala Mia	Member	11

2/4 Latingkhal Gram Panchaya

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	Bijoymani Namasudra	S/o Bishember Namasudra	Chairman	4
2	Nikhil Chandra Roy	S/o (L) Jogesh Chandra Roy	Member	1
3	Rouling	W/o Toka Hmar	Member	2
4	Md Alom Hussain	S/o Md Sunahar Ali	Member	3
5	Makhanlal Roy	S/o (L) Noreshram Roy	Member	5
6	Biplab Chandra Mallik	S/o Barun Chandra Mallik	Member	6
7	Chhaya Rani Devi	W/o Srikanta NS	Member	7
8	Sorobala Mallik	W/o Debendra NS	Member	8
9	Islam Uddin	S/o Nur Miya	Member	9

2/5 Borobekra Gram Panchayat

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	Vanlalhriet Hmar	S/o Rousang Hmar	Chairman	3
2	Lalhriietsang Hmar	S/o Lalramnghak Hmar	Member	1
3	Ranjit Das	S/o Jitendra Das	Member	2
4	Rama Hmar	S/o (L) Pola Hmar	Member	4
5	Abdul Nur	S/o (L) Fulbor Ali	Member	5
6	Th Anil Kumar Singh	S/o (L) Th. Manomohan Singh	Member	6
7	Sajol Sharma	S/o (L) Ronodhir Sharma	Member	7
8	Rina Begum	W/o (L) Tomij Uddin	Member	8

2/6 Jakuradhor Gram Panchayat

Sl. No	Name	Father's/Husband's Name	Designation	Ward No.
1	Gunadhor Das	S/o (L) Girindra Das	Chairman	4
2	Pukhrambam Manoj Singh	S/o (L) P Mayur Singh	Member	1
3	Kh Rabindra Singh	S/o Kh. Surochandra	Member	2
4	Khonojit Das	S/o (L) Kalikumar Das	Member	3
5	Sudarani Das	W/o Abu Das	Member	5
6	H Kunjo Singh	S/o (L) Basudev	Member	6
7	Daniel Hmar	S/o (L) Ranga	Member	7
8	Dinthari Duhlian	D/o (L) Kamkho Tinpao Duhlian	Member	8